

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 528**

**TO BE ANSWERED ON THE 06<sup>TH</sup> FEBRUARY, 2018/ MEGHA 17, 1939 (SAKA)**

**INCIDENTS OF LYNCHING**

**528. SHRI SANJAY HARIBHAU JADHAV:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that incidents of lynching are on the increase in the country;**

**(b) if so, the total number of persons killed due to lynching during each of the last three years and the current year, Statewise; and**

**(c) the measures taken by the Government to check such cases?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): National Crime Records Bureau does not have the relevant data pertaining to all States and UTs for the period 2014-16 and no data is available for the period prior to 2014. It is, therefore, not possible to draw any conclusion regarding the trend.**

**‘Police’ and ‘Public Order’ are State subjects under the seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Ministry of Home Affairs have issued an advisory to all States/UTs for taking prompt and strict action against miscreants who take law into their own hands in the name of protection of cow. The advisory is available in the Ministry’s website viz**

**[www.mha.nic.in](http://www.mha.nic.in).**